

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.3586/2017

Wednesday, this the 11th day of October 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Dr. A Paramasivan, age 44 years
Designation IA&AS
R/At House No.10
Type 5 Quarters
ICISA Campus
A-52, Sector 62
NOIDA, Uttar Pradesh

(Mr. M Gireesh Kumar, Advocate)

..Applicant

Versus

The Comptroller & Auditor General of India
Office of the Comptroller & Auditor General of India
No.9, Deen Dayal Marg
New Delhi

..Respondent

O R D E R (ORAL)

Justice Permod Kohli:

The applicant was placed under suspension vide order dated 28.04.2014, being the deemed suspension effective from 22.04.2014 on account of his detention in police custody exceeding 48 hours during investigation of a criminal case registered against him by the CBI in RC 15(A)/2014 in terms of sub-rule (2) of Rule 10 of CCS (CCA) Rules, 1965. While the applicant was under suspension, another FIR was registered by the CBI, ACB, Chennai against the applicant in RC 42(A)/2014 for offence of possession of assets and pecuniary resources disproportionate to known sources of his income. The respondent has passed the impugned order dated 08.09.2016 whereby it was directed that the suspension of the

applicant shall continue until the termination of both the proceedings. The applicant is aggrieved of the aforesaid order.

2. The applicant has made a representation dated 28.08.2017 (Annexure A/2). One of the prayers made in the O.A. is to direct the respondent to consider the aforesaid representation filed by the applicant.

3. In view of the prayer made, this O.A. is disposed of at the admission stage itself, without commenting upon the merits, with a direction to respondent to take decision on the aforesaid representation of the applicant dated 28.08.2017 by passing a reasoned and speaking order within a period of two months from the date of receipt of a copy of this order.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

October 11, 2017
/sunil/